

Government of Rajasthan
Department for Child Rights

20198, Kaveri Path, Near K.L. Saini Stadium, Mansarovar, Jaipur

S NO F 22(7)(4)/बा.अ.वि. / प्रि. मजिस्ट्रेट नियुक्ति / 2016/21077

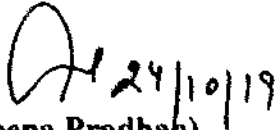
Date 24-10-19

Notification

In pursuance of the recommendation made by Hon'ble Rajasthan High Court, Jodhpur, wide letter No. RJS-Esst.B2(V)24/2016/10042, dated 23-10-2019, the State Government hereby makes the following additional appointment of the Judicial Officers as Principal Magistrate of respective Juvenile Justice Board (JJB) constituted under section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015-

S.N.	NAME OF OFFICERS SARVA SHRI/MS./SMT./	PRESENT POST	JJBs OF THE DISTRICTS
1.	POONAM SHARMA	ADDL. SR. CJ-CUM- ACJM, BARAN	BARAN
2.	NEELIMA PANWAR	CJ& JM (EAST), BHILWARA	BHILWARA
3.	MAHAVEER MAHAWAR	SR. CJ-CUM-CJM, DHOLPUR	DHOLPUR

These appointments have been made conferring powers under section 4(2) of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall hold their sittings from the premises of Government Observation Home as per the provisions of the Act and Rules made thereunder.


(Dr. Veena Pradhan)
Commissioner & Secretary

S. No F 22(7)(4)/बा.अ.वि. / प्रि. मजिस्ट्रेट नियुक्ति / 2016/21973-25329 Date: 24-10-19

Copy forwarded to the following for information and necessary action-

1. Special Assistant to Hon'ble Minister, Social Justice and Empowerment Department, Government of Rajasthan, Secretariat, Jaipur
2. Special Assistant to Hon'ble Minister, Law and Legal Affairs, Government of Rajasthan, Secretariat, Jaipur
3. Sr. Deputy Secretary, Chief Secretary, Rajasthan, Secretariat, Jaipur

4. Private Secretary, Additional Chief Secretary, Home Department, Rajasthan, Secretariat, Jaipur
5. Private Secretary, Principal Secretary, Law/Social Justice and Empowerment Department, Rajasthan, Secretariat, Jaipur
6. Registrar General, Hon'ble Rajasthan High Court, Jodhpur
7. Registrar (Administration), Hon'ble Rajasthan High Court, Jodhpur
8. Private Secretary, Director, Department for Child Rights and Chief Executive Officer, Rajasthan State Child Protection Society, Rajasthan, Jaipur
9. Secretary, Rajasthan State Commission for Protection for Child Rights, Jaipur
10. Member Secretary, Rajasthan State Legal Services Authority, Jaipur
11. Director, Rajasthan State Judicial Academy, Jodhpur
12. Private Secretary, Director General of Police, Rajasthan, Lal Kothi, Jaipur
13. Additional Director General of Police, Civil Rights, Lal Kothi, Jaipur
14. Additional Director General of Police, Jail, Rajasthan, Jaipur
15. All District and Session Judge.....
16. All Chief Judicial Magistrates.....
17. All Secretary, District Legal Services Authority.....
18. All Concerned Judicial Officers.....
20. All Chairperson, Child Welfare Committees.....
21. All Members, Juvenile Justice Boards.....
22. All District Magistrates and Chairpersons, District Child Protection Unit.....
23. All Deputy Commissioner of Police/Superintendents of Police.....
24. Superintendent, Government Central Press, Jaipur
25. Accounts Officer/Deputy Director, ICPS/ Deputy Director, SARA, Department for Child Rights, Rajasthan, Jaipur
26. All Assistant Director, District Child Protection Units.....
27. All Superintendents of Govt. Observation and Children Home (Boys/Girls).....
29. Guard File.

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt.B2(v)/TP/24/2016/10189

Date: 30.10.2019
Commissioner & Secretary

Copy forwarded to the following for information and necessary action:-

1. P.S. to All Hon'ble Judges at Jodhpur.
2. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
5. Concerned Principal Magistrates, Juvenile Justice Boards.
6. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. RJS-Estt. Section/Confidential Section/Statistics Section/ General Section/ Subordinate Courts (Estt.) Section/ RJS Leave Clerk/ Building Side/ Computer Cell.
9. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

REGISTRAR (ADMN.)